

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 308 OF 2013**

**Dated : 10<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. .... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission.... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary  
Mr. A. Bhatnagar (Rep.)

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.1

**ORDER**

The learned counsel for the Commission wants to file written submission. She is directed to file the same on or before 26<sup>th</sup> March, 2014 after serving copy on the other side.

Post the matter on **11.04.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Vs/js